

**Court-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 148 of 2015**

**Dated** : **1<sup>st</sup> April, 2016**

**Present** : **Hon'ble Mr. Justice Surendra Kumar, Judicial member**  
**Hon'ble Mr. T. Munikrishnaiah, Technical Member**

**In the matter of:**

**NTPC Ltd.** **.... Appellant(s)**

**Versus**

**Uttar Pradesh Power Corporation Ltd. & Ors.** **.... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran,  
Ms. Poorva Saigal &  
Mr. Shubham Arya

Counsel for the Respondent (s) : Mr. Rishabh Donnel Singh for R-14  
Mr. Pradeep Misra &  
Mr. Suraj Singh for R-1 to R-4  
Mr. Dhananjay Baijal &  
Mr. Nikhil Nayyar for R-39  
Mr. R.B. Sharma for R-2, R-6, R-22 & R-24  
Mr. S.Vallinayagam for R-31

**ORDER**

The learned counsel for the respondents have completed their arguments in this appeal. Mr. M.G.Ramachandran, the learned counsel for the appellant has also been heard in his rejoinder submissions. Thus, arguments in this matter have been concluded.

**Judgment reserved.**

**( T. Munikrishnaiah )**  
**Technical Member**

**(Justice Surendra Kumar)**  
**Judicial Member**

sh/kt